

The Registration of Marriage of Non-Resident Indian Bill, 2019

विदेश मंत्री (श्रीमती सुषमा स्वराज): महोदय, मैं प्रस्ताव करती हूँ कि अनिवासी भारतीयों के विवाह का रजिस्ट्रीकरण करने और पासपोर्ट अधिनियम, 1967 और दंड प्रक्रिया संहिता, 1973 का और संशोधन करने तथा उससे संबंधित और आनुषंगिक मामलों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

श्रीमती सुषमा स्वराज: महोदय, मैं विधेयक को पुरःस्थापित करती हूँ।

MR. CHAIRMAN: The Bills are introduced. ...*(Interruptions)*... We are not discussing the Bills, but only introduction. One has to understand this. It is simple. ...*(Interruptions)*... I have received notices under Rule 267. I have not admitted them. These can be discussed in the debate on the President's Address. It seems to be a misfortune of the people that they have a situation like this. I can't help it. I am adjourning the House. The House is adjourned to meet at 2.00 p.m.

The House then adjourned at eight minutes past eleven of the clock.

The House reassembled at two of the clock.

MR. DEPUTY CHAIRMAN *in the Chair.*

WRITTEN ANSWERS TO STARRED QUESTIONS

Vacancies in Armed Forces

†*76. SHRI RAKESH SINHA: Will the Minister of DEFENCE be pleased to state:

- the number of vacant posts of commissioned and non-commissioned staff in armed forces;
- measures being taken to fill these vacant posts; and
- the measures being taken by Government to encourage people to join armed forces?

THE MINISTER OF DEFENCE (SHRIMATI NIRMALA SITHARAMAN):
(a) Details of strength of Officers in the three Armed Forces (excluding AMC, ADC and MNS), force-wise are as under:-

Service	Authorised Strength	Held Strength	Shortage
Army (As on 31.7.2018)	50028	42734	7294
Navy (As on 31.12.2018)	11425	9887	1538
Air Fore (As on 1.1.2019)	12604	12310	294

† Original notice of the question was received in Hindi.